

Government delivery processes, brings in transparency and efficiency and enables beneficiaries to get their entitlement directly in a convenient and seamless manner and Aadhaar obviates the need for producing multiple documents to prove one's identity. An individual eligible to receive the subsidised food grains/Cash Transfer of Food Subsidy under NFS A and having valid Ration Cards issued by State Governments/UT Administration is required to furnish proof of possession of Aadhaar number or undergo Aadhaar authentication. Any new eligible beneficiary who is selected by State Governments/UT Administration for receiving subsidised food grains/Cash Transfer of Food Subsidy under NFSA is also required to furnish proof of possession of Aadhaar number or undergo Aadhaar authentication. All such eligible beneficiaries entitled to receive subsidised food grains/Cash Transfer of Food Subsidy under NFSA, who do not possess the Aadhaar number or, are not yet enrolled for Aadhaar, but are desirous of availing subsidised food grains/Cash Transfer of Food Subsidy under NFSA are required to make application for Aadhaar enrolment by 30th June, 2017, provided he or she is entitled to obtain Aadhaar as per Section 3 of the said Act.

Cash transfer to accounts of beneficiaries for food security

1830. SHRI K. T. S. TULSI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state the details of the total number and percentage of accounts in which cash transfers have been made for the purpose of food security, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): Cash transfer of food subsidy scheme is being implemented in Chandigarh, Puducherry and urban areas of Dadra and Nagar Haveli, under which food subsidy is being transferred directly into the bank accounts of all the identified eligible households. Details of such households in the three Union Territories, which received cash transfer of food subsidy into their bank accounts in March, 2017 is as under:—

Name of the Union Territory	No. of identified eligible households which received cash transfer of food subsidy
Chandigarh	60209
Dadra and Nagar Haveli (partially)	8968
Puducherry	162456